

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:854
ANSWERED ON:27.11.2014
CREATION OF POWER ISLANDS
Nayak Shri B.V.

Will the Minister of POWER be pleased to state:

- (a) whether the Government is planning creation of `Power Islands` as alternative to grid infrastructure in cases of the grid break down;
- (b) if so, the details of progress made in this direction and the time by which the proposed islands will become functional;
- (c) whether the Central Electricity Authority has completed its review of criteria for transmission planning; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) & (b) : The electrical islands, which help in saving the healthy part of the grid at a time when grid collapse is imminent, are already functional in a number of states in the country.

Regional Power Committees (RPCs) have identified additional islanding schemes based on technical feasibility in the states of National Capital Territory (NCT) of Delhi, Punjab, Uttar Pradesh, Maharashtra, Gujarat, Andhra Pradesh, Tamil Nadu, Karnataka, Kerala, West Bengal, Jharkhand, Bihar, Odisha, Assam, Tripura and whole North Eastern Region (NER). Some of these schemes are under implementation and some are operational.

(c) & (d) : Central Electricity Authority has completed its review of criteria for transmission planning by releasing `Manual on Transmission Planning Criteria, January 2013`, and this is applicable with effect from 1st February, 2013. The transmission planning criteria has been reviewed keeping in view the growing complexity and size of the grid requiring enhanced grid security, reliability and adequacy. The document is also available on web site of the Central Electricity Authority.